

the element of transportation costs borne by some of the industries in the States of Jammu and Kashmir and the States and Union Territories in the North Eastern Region, the Committee had, among other things, recommended that a scheme of transport subsidy should be limited to these State and Union Territories only. In pursuance of the Committee's recommendations, the Central Scheme of Transport Subsidy was initiated in 1971 to cover the States and Union Territories referred to above. Subsequently, after a study of the data regarding the transportation costs and the freight rates, the scheme has been extended also to the Himachal Pradesh State, hilly areas of Uttar Pradesh (viz., the districts of Dehradun, Nainital, Almora, Pauri Garhwal, Tehri Garhwal, Pithoragarh, Uttarakashi and Chamoli), Andaman and Nicobar Islands and the Lakshadweep.

(d) The proposal of the West Bengal Government for extension of the Scheme to the Darjeeling hill area is under examination.

Water Supply Schemes by Bharat Coking Coal Limited in Dhanbad

2773. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

- (a) amount spent on water supply schemes by the Bharat Coking Coal Limited in Dhanbad upto now;
- (b) number of schemes commissioned;
- (c) number of collieries where miners are getting filtered water;
- (d) whether there is any arrangement for supply of filtered water to the miners in the underground; and
- (e) action taken on the memorandum submitted by the Nigrani Committee, B.C.C.L., Dhanbad on 10th June, 1977 on the above subject to the Minister?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Amount spent by Bharat Coking Coal Limited on completed water supply schemes is Rs. 69.53 lakhs. This does not include the amount spent on schemes under progress.

- (b) Comprehensive schemes 22
- Improved schemes 31

(c) Filtered water supply is made in 60 collieries of Bharat Coking Coal through either schemes formulated by B.C.C.L. or other agencies, such as Jharia Water Board.

(d) Piped filtered water is supplied underground in two collieries. In other collieries, filtered water is carried by workers in bottles supplied by the Company or is made available underground in water cisterns mounted on trolleys.

(e) The memorandum is under examination.

F.I.R. Lodged with Sarai Rohilla Police Station, Delhi

2774. SHRI RAM KANWAR BERWA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether F.I.R. No. 917 dated the 30th October, 1975 u/s 324 was lodged with Sarai Rohilla Police Station, Delhi if so, the contents of the F.I.R.;
- (b) whether this case was hushed up by the SHO of Sarai Rohilla P.S. during the emergency, and the orders of the Court in the matter have not been carried out till today; and
- (c) if so, the steps Government contemplate to do justice to the aggrieved family and to bring the culprits to book?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) On 30th October, 1975, one Partap Singh of Tri Nagar lodged a report at PP Shanti